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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD.

R.A.No.81/95 in O.A.1257 of 1993.

Between:

1. D.V.Subba Rao.
2. J.V.Sharma. .. Applicants.

And

1. Deputy Financial Adviser and Chief Accounts Officer, Railway Electrification Project, Vijayawada.
2. Financial Adviser and Chief Accounts Officer, S.C.Rly., Rail Nilayam, Secunderabad.
3. Sr. Divisional Accounts Officer, South Central Railway, Vijayawada.

Respondents.

per Hon'ble Shri H.Rajendra Prasad, Member (A) (in circulation.)

" No reply has been filed to the Review Application on behalf of the respondents. The application has, however, been examined on the record available. The position as stated in para 7, 8 and 9 of the R.A., are the facts and reasons leading to the decision contained in para 10 of the judgment which is sought to be reviewed. The reasons as stated therein are self-evident and adequate.

acceptable

No new facts have been urged in the R.A. There is no merit in the application under consideration and the same is disallowed.

H.RAJENDRA PRASAD,
MEMBER (A)
24-3-1997.

sss.

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Deputy Registrar (S)cc